

12.01 hrs.

[English]

PAPERS LAID ON THE TABLE

Annual Report and Review on the working of the Institute of Applied Manpower Research, New Delhi for the year 1995-96 and statement showing the reasons for delay in laying these Papers.

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Applied Manpower Research, New Delhi, for the year 1995-96, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Applied Manpower Research, New Delhi, for the year 1995-96.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 1465/97]

- (3) Statement (Hindi and English versions) showing reasons for delay in laying the Annual Report and Audited Accounts of the Consultancy Development Centre, New Delhi, for the year 1995-96.

[Placed in Library. See No. LT 1466/97]

Annual Report and Review of the working of the Damodar Valley Corporation for the year 1995-96 and statement showing the reasons for delay in laying these Papers.

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S. VENUGOPALACHARI) : I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Damodar Valley Corporation, for the year 1995-96, alongwith Audited Accounts, under sub-section (5) of section 45 of the Damodar Valley Corporation Act, 1948.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Damodar Valley Corporation for the year 1995-96.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 1467/97]

Notifications Under Section 3 of the All India Services Act 1951, etc.

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBAR-MONIYAN) : I beg to lay on the Table—

- (1) A Copy each of the following notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951 :
 - (i) The Indian Forest Service (Fixation of Cadre Strength) Fifth Amendment Regulations, 1996 Published in Notification No. G.S.R. 585(E) in Gazette of India dated the 26th December, 1996.
 - (ii) The Indian Forest Service (Pay) Fifth Amendment Rules, 1996. Published in Notification No. G.S.R. 586(E) in Gazette of India dated the 26th December, 1996.
 - (iii) The Indian Forest Service (Fixation of Cadre Strength) Amendment Regulations, 1997 Published in Notification No. G.S.R. 17(E) in Gazette of India dated the 17th January, 1997.
 - (iv) The Indian Forest Service (Pay) Amendment Rules, 1997 Published in Notification No. G.S.R. 18(E) in Gazette of India dated the 17th January, 1997.

[Placed in Library. See No. LT 1468/97]

- (2) A copy each of the following papers (Hindi and English versions) under article 323(1) of the Constitution—

- (i) Forty-Sixth Annual Report of the Union Public Service Commission for the year 1995-96.

[Placed in Library. See No. LT 1469/97]

- (ii) Memorandum explaining reasons for non-acceptance of the Advice of the Union Public Service Commission in respect of the case referred to in chapter VIII of the above report.

[Placed in Library. See No. LT 1470/97]